

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 03

IA(I.B.C)/ 745(MB)2023 IA(I.B.C)/ 933(MB)2023 IN
C.P. (IB)/1234(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **03.07.2024**

NAME OF THE PARTIES : **State Bank Of India**

Vs

Vidarbha Industries Power Limited

For FC : Adv. Manmeet Singh, Adv. Sairam Subramanian, Adv. Anugrah
Rubin Frey, Adv. Saloni Shah, Adv. Bhavika Deora, Adv. Jewel Bhateja, Adv.
Ashika Jain i/b Saraj & Partners.

For CD : Sr. Adv. Prateek Seksaria a/w Adv. Raghavi Sharma &
Adv. D. J. Kakalia i/b Mulla & Mulla & CBC

Section 7 of IBC

ORDER

List this matter **on 16.07.2024 for further hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)